

File No.A-22012/6/2021-Ad.IV-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
R.P. Road, New Delhi.
Dated : 28th February, 2025

ORDER

In accordance with Rule 15A of the National Company Law Tribunal (Salary, Allowances, and Other Terms and Conditions of Service of Members) Rules, 2015, and in consultation with the President, NCLT, the following Judicial and Technical Members of the NCLT are here by assigned to the Benches as specified below:

Judicial Member:

Sl. No.	Name of the Member	NCLT Bench
1.	Justice Jyotsna Sharma	New Delhi
2.	Sh. Sunil Kumar Aggarwal	Bengaluru
3.	Sh. Nilesh Sharma	Mumbai
4.	Sh. Ashish Kalia	Mumbai
5.	Sh. Vinay Goel	Kochi
6.	Sh. Labh Singh	Kolkata
7.	Sh. Rammurti Kushawaha	Guwahati
8.	Sh. Sushil Mahadeorao Kochey	Mumbai
9.	Sh. Mohan Prasad Tiwari	Mumbai (New Court)
10.	Sh. Cheekati Radha Krishna	Kolkata (New Court)

Technical Member:

Sl. No.	Name of the Member	NCLT Bench
1.	Ms. Reena Sinha Puri	New Delhi
2.	Ms. Kavita Bhatnagar	Jaipur
3.	Cmde Siddharth Mishra	Kolkata
4.	Sh. Shishir Agarwal	Chandigarh
5.	Sh. Sanjeev Kumar Sharma	Ahmedabad
6.	Sh. Radhakrishna Sreepada	Bengaluru
7.	Sh. Ravindra Chaturvedi	New Delhi
8.	Ms. Rekha Kantilal Shah	Kolkata
9.	Sh. Man Mohan Gupta	Mumbai (New Court)
10.	Sh. Banwari Lal Meena	Cuttack
11.	Sh. Yogendra Kumar Singh	Guwahati

2. All the members mentioned above are requested to join their respective benches at the earliest.

3. The terms and conditions as Member, NCLT will be governed by National Company Law Tribunal (Salary, Allowances, and Other Terms and Conditions of Service of Members) Rules, 2015 as amended time to time (copy enclosed)

4. This issues with the approval of Hon'ble Corporate Affairs Minister.



(Anita Shah Akella)

Joint Secretary to the Government of India

To

1. The Registrar, NCLT, New Delhi.
2. All the Members concerned.

Copy to:

1. PS to Hon'ble CAM.
2. PS to Hon'ble MoS for Corporate Affairs.
3. PPS/PS to Secretary, MCA/AS/JS(BD)/JS(ID)
4. EO & AS, DOP&T.
5. Registrar, NCLAT.
6. PAO, MCA, New Delhi.
7. All RDs/ROCs/OLs, MCA.
8. E-Governance Cell for placing on the website under 'Posting'.
9. Personal File of the Members concerned.
10. Guard File.